

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2066

ANSWERED ON:05.08.2010

RAILWAY RECRUITMENT SCAM

Abdulrahman Shri ;Chaudhary Shri Arvind Kumar;M.Thambidurai Dr. ;Owaisi Shri Asaduddin;Pakirappa Shri S.;Singh Shri Bhola;Singh Shri Radha Mohan;Singh Shri Uday Pratap;Vardhan Shri Harsh;Yadav Shri Ranjan Prasad

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the CBI has recently unearthed improprieties in the functioning of railway recruitment board;
- (b) if so, the facts and the modus-operandi of the recent scam;
- (c) whether in view of the multi crore job for sale scam the railways, propose to disband the zonal railway recruitment boards;
- (d) if so, the details thereof;
- (e) the total number of such cases reported during the last three years; and
- (f) the steps the Railways propose to take to bring greater transparency in the functioning of these recruitment boards?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K. H. MUNIYAPPA)

(a)&(b): Central Bureau of Investigation (CBI) has registered a case regarding leakage of question papers only in respect of one Railway Recruitment Board (RRB) i.e. RRB/Mumbai, out of 18 RRBs where examination was held for Assistant Loco Pilots on 6.6.2010 and 12 RRBs where examination was held for Assistant Station Masters on 13.6.2010. As informed by CBI, Hyderabad, total 10 persons have been arrested so far in this case. The matter is under investigation of CBI.

(c): No, Madam.

(d): Does not arise.

(e): Four (4) cases of leakage of question papers have been detected during the last three years as given below:

Name of RRB Year of examination

Bhopal April,2008

Allahabad December,2008

Ajmer February,2009

Mumbai June,2010

(f): To make the system of recruitment more transparent & fair, Railways have already streamlined the recruitment process like holding the examination for a particular post on the same date simultaneously by all the RRBs and setting the question papers for RRB examination in local language(s) listed in the Eighth Schedule of the Constitution of India falling within the jurisdiction of that RRB, in addition to Hindi, Urdu and English. After receipt of the reports of leakage of question papers of RRB/Mumbai, it has been decided to carry out technical audit of the system of examination.